

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

N.A. No. 47/97
(OA NO. 526/96)

Date of Order: 7.2.97

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

UNLISTED

S. UMA BHESUARI

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. P. C. Ghity, counsel

For the respondents: Mr. P. Chatterjee, counsel

O R D E R

This MA is filed this date by the counsel for the petitioner as an unlisted action in connection with OA 526 of 96. The matter be listed for hearing on 28.2.97 along with the OA. In the meantime hearing the counsel for the respondents we direct that the petitioner shall not be evicted from the quarter in question till the next date.

Let a plain copy of this order be handed over to both the counsel for necessary action.

MEMBER (A)

VICE-CHAIRMAN